

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL MISCELLANEOUS PETITION NO. 4257 OF 2016

(Application for suspension of sentence)

IN

CRIMINAL APPEAL NO. 1747 OF 2014

Rama Shankar

...Appellant(s)

VERSUS

State of Uttar Pradesh & Anr.

...Respondent(s)

OFFICE REPORT

Mr. V. N. Raghupathy, Advocate for the Appellant has filed an application for suspension of sentence with Affidavit which has been registered as Criminal Miscellaneous Petition No. 4257 of 2016.

It is submitted that Service of Notice of Lodgment of Petition of Appeal is complete on both the Respondents and are represented by Mr. Samir Ali Khan and Mr. Saurabh Mishra, Advocates.

It is further submitted that Original Records from the High court as well as from the Trial Court have been received.

It is lastly submitted that Counsel for the Appellant has not filed additional documents.

The appeal above-mentioned is ready for hearing vide Registrar Court's order dated 03.12.2015.

The Application for suspension of sentence in the Appeal above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 5th day of March, 2016.

ASSISTANT REGISTRAR

COPY TO:

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